

DIVISION BENCH  
COURT - I

**P-112**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/333(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS PRADYOT GHOSH
UNDER SECTION	SECTION 95(1)

**Appearances (via video conference/physically)**

ORDER

1. None appears for the parties.
2. Therefore, matter stands adjourned to **13.08.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**